

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 310
(IB)-899(ND)/2018
New RA- 34/2024

IN THE MATTER OF:

M/s. Praveen Jain

...

Applicant/Petitioner

Versus

M/s. Oum Lamitech Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 12.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Vishwendra Verma, Adv. Shivali

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

RA-34/2024: Mr. Raghubeer Kapoor, Ld. Counsel appearing for the non-applicant accept notice and seeks for filing the reply to the application. Let the reply be filed within one week.

List on 15.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)